

Maoist activists languishing in jails

2214. SHRI SHYAMAL CHAKRABORTY:
SHRI MOINUL HASSAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of CPI (Maoist) activists arrested in the country; and
- (b) the total number of them languishing in jails, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) and (b) Police being State subject, prevention, detection, investigation, registration and prosecution of crimes are primarily dealt by concerned State Government/UT Administrations and these are continuous processes. As per available information, 1822 naxalites have been arrested in 2009 (till November 30).

Basis for compilation of NRC in Assam

2215. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the basis for compilation of the National Register of Citizen in Assam has been finalized;
- (b) if so, the details thereof;
- (c) the year-wise progress made so far and target set for subsequent years and when it is likely to be completed; and
- (d) the major constraints in its execution and how Government proposes to overcome the difficulties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) The Government of Assam has initiated steps for updating of National Register of Citizens (NRC) 1951 on the basis of the relevant records. The Central Government has also provided a sum of Rs. 3.02 crore to the Government of Assam for computerization of the relevant records.

The Citizenship (Registration of Citizens and issue of National Identity Cards) Rules, 2003 has been amended *vide* notification dated on 9th November, 2009 providing special provisions as to manner of preparation of National Register of Indian Citizens in the State of Assam based in relevant records. This would enable taking up the process of updating NRC in Assam.

Fatigue amongst CRPF personnel

2216. SHRIMATI JAYA BACHCHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is considerable tension and signs of fatigue amongst Central Reserve Police Force personnel because of continuous postings and other factors;